

Name : Sunil Choudhary
Father's Name : Late Veer Bhadra Choudhary
Address : House No. 63,
Vill.-+PO.-Nehra,
P.S. Manigachi,
Dist.-Darbhanga-847233 (Bihar)
Mobile No. : 9431594315

Constituency No. 80, Benipur, Darbhanga (Bihar)

MLA of JANTA DAL (United)/JDU

I give herein below the details of assets (Movable & Immovable) & liabilities/dues as on 31st March, 2016 is as under:


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1. Assets

A. Details of Movable Assets

Sl. No	Description	Self	Spouse	Dep-1	Dep-2	Dep-3
(i)	Cash in hand	3208298.40	1170851.60	Nil	Nil	
(ii)	Details of deposit in Bank accounts (FDRs, Term Deposits and all other types of deposits including saving accounts), Deposits with Financial Institutions, Non-Banking Financial Companies and Cooperative societies and the amount in each such deposit.	Total amount of Rs. 21,95,146.33 available balance Details on Annexure-I	Total amount of Rs. 5,70,672.89 Details on Annexure-VI	1. Axis Bank A/C No. 9130100477 80316 Balance Rs. 954709.33 & 2. HDFC A/C No. 0150146000 0826 Balance of Rs. 17841.05/- 3. South Indian Bank A/C No. 0396053000 051610 Balance Rs. 4,000.00	Axis Bank A/C No. 9130100480 20239 Balance Rs. 262166/-	NIL
(iii)	Details of investment in Bonds, debentures/shares and units in companies/Mutual funds and others and the amount.	Investment Total of 9,02,08,810.00 Rupees Only, details on Annexure-II	Investment of total- 28,02,100.00 Rupees only Details on: Annexure-VII	Investment of Total- 9,12,700.00 Rupees only Details on Annexure-VII(1)	Investment of Total- 56,300.00 Rupees only Details on Annexure-VII(2)	NIL
(iv)	Details of investment in NSS, Postal Saving, Insurance policies and investment in any Financial Instruments in Post office or Insurance Company and the amount	Investment of Total 73,35,689.33 Annexure-III	Investment of Total 39,59,230.00 Annexure-VIII	NIL	NIL	NIL



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(v)	Personal loans/advance given to any person or entity including firm, company, Trust etc., and other receivables from debtors and the amount.	Personal Loan Total of Rs. Annexure-IX Rs. 66,89,448.82	Personal Loan Total of Rs. Annexure-X Rs. 29,87,883.00	NIL	NIL	NIL
(vi)	Motor Vehicles/ Aircrafts/ Yachts/ Ships (Details of Make, registration number etc. year of purchase and amount)	Hyundai Tucson CRDI Model-2007 Value- 13,73,939/-	NIL	NIL	NIL	NIL
(vii)	Jewellery, bullion and valuable thing(s) (give details of weight and value)	1. Gold Chain 80 g 2. Ring 20g 3. Gold ornament- 100g Total 200 g. Value Rs. 6,00,000/-	Gold Ornament of around 1800 grams having Total value of Approx. 54,00,000.00	Gold Ornament of around 300 grams having Total value of Approx. 9,00,000.00	Gold Ornament of around 250 grams having Total value of Approx. 7,50,000.00	Gold Ornament of around 250 grams having Total value of Approx. 7,50,000.00
(viii)	Any other assets such as value of claims/interest	Pistol – 1,75,134/- Rifale- 41,175/- Total Rs 2,16,309/-	Household Articles worth Rupees: 41,680.00	NIL	NIL	NIL
(ix)	Gross Total Value	Rs. 11,18,27,640.88	Rs. 1,69,32,417.49	Rs. 27,89,250.38	Rs. 10,68,466.00	Rs. 7,50,000.00



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B. Details of Immovable Assets

Sl. No	Description	Self	Spouse	Dep-1	Dep-2	Dep-3
(i)	Agricultural Land Location(s) Survey number(s)	Details on Annexure-IV		NIL	NIL	NIL
	Area (total measurement in acres)	Details on Annexure-IV				
	Whether inherited property (Yes or No)	Details on Annexure-IV				
	Date of purchase in case of self-acquired property.	Details on Annexure-IV				
	Cost of Land (in case of purchase) at the time of purchase.	Details on Annexure-IV				
	Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate current market value	Details on Annexure-IV 45,00,000.00	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land: Location(s) Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (total measurement in sq.ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self-acquired property.	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase.	NIL	NIL	NIL	NIL	NIL
	Any investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate current market value.	NIL	NIL	NIL	NIL	NIL
(iii)	Commercial Buildings (including apartments) - Locations(s)-Survey number(s)	NIL	NIL	NIL	NIL	NIL
	Area (total measurement in sq.ft.)	NIL	NIL	NIL	NIL	NIL
	Built-up Area (total measurement in sq.ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or No)	NIL	NIL	NIL	NIL	NIL



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	Date of purchase in case of self-acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any investment on the property by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate current market value			NIL	NIL	NIL
(iv)	Residential Buildings (including apartments):- Location(s)-Survey number(s)	Details at Annexure-V	Plot No. 87, Holding No. 15552 vide Deed No. 13846 dt. 19.09.2006 at Ward No. 28,	NIL	NIL	NIL
	Area (total measurement in sq.ft.)	Details at Annexure-V	8.5 decimals	NIL	NIL	NIL
	Built-up Area (Total measurement in sq.ft.)	Details at Annexure-V	6000 Sq.ft.	NIL	NIL	NIL
	Whether inherited property (Yes or No)	Details at Annexure-V	NO	NIL	NIL	NIL
	Date of purchase in case of self-acquired property	Details at Annexure-V	19.09.2006	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	Details at Annexure-V	630000/-	NIL	NIL	NIL
	Any investment on the property by way of development, construction etc.	Details at Annexure-V	Constructed House of 6000 sq.ft. @ 1200/-per sq.ft Total Amounting to Rs. 72,00,000/-	NIL	NIL	NIL
	Approximate current market value	Rs. 30,00,000.00	Rs. 1,25,00,000/-	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	A sum of Rs. 5,00,000.00(Land situated at Village Tarauni, Benipur, Darbhanga- Bihar, Measuring an area of 4.27 acres to and extend of half share of total land i.e. 2.135 acres bearing Khata No. 357 and Khesra No. -1756, the Registry of the land is yet to be done)	NIL	NIL	NIL
(vi)	Total of current market value of (i) to (v) above	Rs. 75,00,000.00	Rs. 1,30,00,000.00	NIL	NIL	NIL


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2. Details of Liabilities

Sl. No	Description	Self	Spouse	Dep-1	Dep-2	Dep-3
(i)	Loan or dues to Bank/ financial institution(s) Name of the Bank of financial institution, Amount outstanding, Nature of Loan.	2,18,70,034.00 Personal loan, Axis Bank Limited AGR No. LPR010600375047	NIL	NIL	NIL	N/A
	Loan or dues to any other individuals/entity other than mentioned above Name(s), Amount outstanding, nature of loan.	Ayush Kumar-44900.00 Jayant Kumar -37000.00 Kanchan Mala - 47800.00 Pawan Kr. Jha-219500.00 Sushil Jha- 500000.00 Tanya -47800.00 Rani Choudhary-Rs. 2487883.00 Total- 33,84,883.00				
	Any other liability	NIL	NIL	NIL	NIL	N/A
	Grand total of liabilities	Rs. 2,52,54,917.00		NIL	NIL	N/A
(ii)	Government dues:					
	Dues to departments dealing with Government accommodation	NIL	NIL	NIL	NIL	N/A
	Dues to department dealing with supply of water	NIL	NIL	NIL	NIL	N/A
	Dues to department dealing with supply of electricity	NIL	NIL	NIL	NIL	N/A
	Dues to department dealing with supply of telephone/ mobiles	NIL	NIL	NIL	NIL	N/A
	Dues to department dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	N/A
	Income tax dues	NIL	NIL	NIL	NIL	N/A
	Wealth tax dues	NIL	NIL	NIL	NIL	N/A
	Service tax dues	NIL	NIL	NIL	NIL	N/A
	Municipal/Property Tax dues	NIL	NIL	NIL	NIL	N/A
	Sales tax dues	NIL	NIL	NIL	NIL	N/A
	Any other dues	NIL	NIL	NIL	NIL	N/A
(iii)	Grand total of all Government dues	NIL	NIL	NIL	NIL	N/A


 (Sunil Choudhary)
 Member of Bihar Vidhan Sabha
 80, Benipur, Darbhanga (Bihar)
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ANNEXURE-I

Details of the Savings Bank Accounts of Mr. Sunil Choudhary

Name of Bank	Types of Account	Account No.	Available Balance
Axis Bank Limited	Savings Account	106010100135146	10,99,325.40
Kotak Mahindra Bank	Savings Account	01520020000200	76,994.12
Punjab National Bank	Savings Account	0498000100163727	11,491.25
State Bank of India	Savings Account	31068857376	29,410.56
Punjab National Bank	Fixed Deposit	411400DA00017861, 17807, 17834, 17852	2,15,000.00
HDFC Bank	Fixed Deposit	D A/c No. 11078220	29,691.00
Punjab National Bank	Savings Account	0498000100243838	4,31,334.00
State Bank of India	Savings Account	20324811264	3,01,900.00
Total			Rs. 21,95,146.33



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ANNEXURE-II

Details of Shares in the name of Mr. Sunil Choudhary

Sl. No.	Name of Company	Share Value
01	Kashish Developers Limited	7,99,76,700.00
02	Struch-Mech Eng. Pvt. Ltd.	50,000.00
03	Elite Villas Limited	3,50,000.00
04	Kashish Media & Communication Limited	10.00
05	Vinman Construction Limited	3,50,000.00
06	KDL Project Limited	3,50,000.00
07	Kashish Hospitality Pvt. Ltd.	1,000.00
08	Kashish Reality Pvt. Ltd.	1,000.00
09	Kashish Utility Services Pvt. Ltd.	40,000.00
10	Kashish Contracts Pvt. Ltd.	100.00
11	Sri Tirhut Industries Limited	90,90,000.00
	Total	Rs.9,02,08,810.00



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ANNEXURE-III

Details of Investments of Mr. Sunil Choudhary

Sl. No.	Type of Investment	Amount
01	Bajaj Investment A/C	6,59,386.36
02	BhartiAxa (PN) 500-0745751	8,26,958.15
03	BhartiAxa (PN) 500-0745868	8,57,303.82
04	ICICI prudential Life Insurance	6,00,000.00
05	ICICI Infrastructure Bond	10,000.00
06	LIC (PN) 554371090	24,94,033.00
07	Metlife insurance	97,000.00
	1200800730165,	42,400.00
	529159, 650699	1,31,600.00
08	Reliance Mutual fund	20,000.00
09	PF Contribution	15,97,008.00
Total		Rs. 73,35,689.33



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ANNEXURE-IV

Agricultural land detail of Mr. Sunil Choudhary

Sl. No.	Land location survey number	Area (Total measurement)	Whether inherited property	Date of purchase	Cost of land at the time of purchase	Any investment on land by way of development, Construction etc.	Approx. current market value
01	VIII. Nehra, Manigachhi, Darbhanga (Bihar) Khata No. 2446, Khesra No. 91, 3542, 258, 260, 1181, 2414, 349 Deed No. 14634	2 Bigha 4Kattha & (To an extent of half share of total land i.e. 1 Bigha 2 Kattha)	No.	15.10.2008	500000/- Candidate share ½	NIL	15,00,000/-
02	VIII. Nehra, Manigachhi, Darbhanga (Bihar) Khata No. 2203, Khesra No. 1103 & 1104 Deed No. 17052	2 Bigha (To an extent of half share of total land i.e. 1 Bigha)	No.	16.10.2012	880000/- Candidate share ½	NIL	20,00,000/-
03	VIII. Nehra, Manigachhi, Darbhanga (Bihar) Khata No. 2113 & 2114 bearing Khesra No. 1210, 2985 & 372	18 Kattha (To an extent of half share of total land i.e. 9 Kattha)	Yes	NIL	NIL Candidate share ½	NIL	1000000/-
				Approximate Current market Price		Rs. 45,00,000.00	


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ANNEXURE-V

Residential details of Mr. Sunil Choudhary

Sl. No.	Residential Building	Area (Total measurement)	Built-up Area	Whether inherited property	Date of purchase	Cost of land at the time of purchase	Any investment on land by way of development, Construction etc.	Approx. current market value
01	Vill. Nehra, Manigachhi, Darbhanga (Bihar) Khata No. 2497, Khesra No. 2408 Deed No. 14628	4 Kattha 4 Dhur (To an extent of half share of total land i.e. 2 Kattha 2 Dhur)	2000 sq.ft.	NO	15.10.2008	250000/- Candidate share 1/2	House constructed @ of 800/- sq.ft. which amount to 16,00,000/-	20,00,000/-
02	Vill. Nehra, Manigachhi, Darbhanga (Bihar) Khata No. 2113 & 2114, Khesra No. 1210, 2985 & 372	2 Kattha (To an extent of half share of total land i.e. 1 Kataha)	1200 sq.ft.	Yes	NIL	NIL	NIL Ancestral construction	10,00,000/-
					Approximate Current market price		Rs. 30,00,000/-	


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ANNEXURE-VI

Savings Bank Account Details of Mrs. Rani Choudhary

Name of Bank	Types of Account	Account No.	Available Balance
Axis Bank Limited	Savings Account	106010100135139	1,39,932.22
Kotak Mahindra Bank	Savings Account	01520010001046	32,703.58
Central Bank	Savings Account	1547791978	1,87,070.28
HDFC Bank	Savings Account	01501530005132	1,85,966.81
HDFC Bank	Fixed Deposit	01504830001152	25,000.00
Total			Rs. 5,70,672.89


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ANNEXURE-VII

Share details of Mrs. Rani Choudhary

a. Shares of Kashish Developers Limited	26,02,100.00
b. Shares of Sri Tirhut Industries Limited	2,00,000.00
Total	28,02,100.00



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ANNEXURE-VII (1)

Share Details of Surbhi Shree (Dep. -1)

a. Shares of Kashish Developers Limited	8,12,700.00
b. Shares of Sri Tirhut Industries Limited	1,00,000.00
Total	9,12,700.00



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ANNEXURE-VII (2)

Share Details of RatnaPriya (Dep. -2)

a. Shares of Kashish Developers Limited	46,300.00
b. Shares of Sri Tirhut Industries Limited	10,000.00
Total	56,333.00



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ANNEXURE-VIII

Investment details of Mrs. Rani Choudhary

Sl. No.	Type of Investment	Amount
01	Bajaj Investment A/C	4,00,000.00
02	Contribution to pension Fund	10,000.00
03	IDBI Tax Savings Bond	30,000.00
04	Metlife Insurance No. 1200800640037, 529158	1,71,500.00
05	ICIC Infrastructure bond	30,000.00
06	LIC (PM) 554371090	24,94,033.00
07	PF Contribution	8,23,697.00
	Total	Rs. 39,59,230.00



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ANNEXURE-IX

Personal Loans/Advance Given by Mr. Sunil Choudhary

Sl. No.	Name of the Person	Amount
01	Sri Tirhut Industries Ltd.	20,47,060.32
02	Mr. Rajiv Kr. Jha	3,00,000.00
03.	Kashish Developers Limited	43,42,388.50
	Total	Rs. 66,89,448.82



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ANNEXURE-X

Personal Loans/Advance Given by Mrs. Rani Choudhary

Sl. No.	Name of the Person	Amount
01	Mr. Sunil Choudhary.	24,87,883.00
02	Mrs. Mahalakshmi Choudhary	5,00,000.00
	Total	Rs. 29,87,883.00



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